

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

IN THE MATTER OF : DBS Bank India Ltd.
Vs
Easun Products India Pvt. Ltd.

MAIN PETITION NUMBER : IBA/617/2020

(IA/MA) APPLICATION NUMBERS

IA/373(CHE)/2023

ORDER

Present: Shri. R. Abishek, Ld. Counsel for the Applicant/Liquidator.
Shri. Mayan H. Jain, Ld. Counsel for the R1 & R2.

Amended memo of parties filed.

Reply also filed by R1 & R2.

Ld. Counsel for the Applicant seeks and is granted time to file rejoinder.

List the application for hearing on **09.07.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs